

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 312**

CA-479/2021

In

117/241/242/ND/20 19

**IN THE MATTER OF:**

M/s. Parmesh Kumar

**Vs**

M/s. Sudhir Chauhan

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vinod Chaurasia, Advocate.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Mr. Vinod Chaurasia, Learned Counsel appears for the Applicant. None appears for the Respondent. On the request made by the Learned Counsel appearing for the Applicant, the matter is adjourned.

List the matter on **01.07.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**